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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 55/7/NCLT/AHM/2017 Gujarat High Court

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company:

Religare Finvest Pvt. Ltd.

V/s.

V S Texmiles Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Kalpon R. Patal - Manday Sin/L

Advocale

A. R. Gupler 2-185.

Mark

2. Fo VS Texamiles Additya A Compta

Advocate

Adftger Cryster

ORDER

Learned Advocate Mr. Manjeet Singh i/b Learned Advocate Mr. Kalpesh Patel present for Financial Creditor/ Applicant. Learned Advocate Aditya Gupta present for Respondent.

Objections filed.

At request of both sides, list the matter on 28.07.2017 for hearing before admission.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of July, 2017.